

**POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF
CINERAD COMMUNICATIONS LIMITED ("CCL" or "TARGET COMPANY")**
(Registered Office: Premises No. 55, Ground Floor, Om Heera Panna Premises Co-op. Society Ltd., Oshiwara, Andheri (W),
Mumbai 400 053)

Open Offer for acquisition of 13,52,000 equity shares from shareholders of CCL by Mr. Pradeep Kumar Daga and Mrs. Vinita Daga (**hereinafter collectively referred to as the "Acquirers"**).

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirers, in connection with the Offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**"). The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers has appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Tarun Bharat (Marathi Daily) on 11.01.2012.

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| 1. | Name of the Target Company | : Cinerad Communications Limited |
| 2. | Name of the Acquirers and Persons Acting in Concert (PACs) | : Mr. Pradeep Kumar Daga and Mrs. Vinita Daga |
| 3. | Name of Manager to the Offer | : VC Corporate Advisors Private Limited |
| 4. | Name of Registrar to the Offer | : ABS Consultant Private Limited |
| 5. | Offer details | |
| | a) Date of Opening of the Offer | : Monday, March 26, 2012 |
| | b) Date of Closing of the Offer | : Tuesday, April 10, 2012 |
| 6. | Date of Payment of Consideration | : Monday, April 23, 2012 |
| 7. | Details of the Acquisition | : |

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 6.05 per equity share		Rs. 6.05 per equity share	
7.2.	Aggregate number of shares tendered	13,52,000		1,000	
7.3.	Aggregate number of shares accepted	13,52,000		900	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 81,79,600/-		Rs. 5,445/-	
7.5.	Shareholding of the Acquirers and PACs before Share Purchase Agreement (SPA) /Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6.	Shares Acquired by way of SPA - Number % of Fully Diluted Equity Share Capital	23,53,222 (45.25%)		23,53,222 (45.25%)	
7.7.	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	13,52,000 (26.00%)		900 (0.02%)	
7.8.	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirers - Number % of Fully Diluted Equity Share Capital	38,45,450 (71.25%)		23,54,122 (45.27%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders	Pre Offer	Post Offer	Pre Offer	Post Offer
	- Number % of Fully Diluted Equity Share Capital	28,46,778 54.75%	14,94,778 28.75%	28,46,778 54.75%	28,45,878 54.73%

- The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirers laid down in the SEBI (SAST) Regulations.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.
- Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 12.03.2012.

Issued by Manager to the Offer on behalf of the Acquirers:



Manager to the Offer:
VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Ms. Urvi Belani)
31, Ganesh Chandra Avenue,
2nd Floor, Suite No. 2C, Kolkata – 700 013
Tel No.:- (033) 2225 3940 / 3941
Fax No.: - (033) 2225 3941
Email : mail@vccorporate.com

Place: Kolkata

Date: 28.04.2012